lism has a very special place because it is spread all over—in fact more spread over than other language newspapers, apart from Hindi and English. I had the occasion to meet the Urdu journalists the other day and I was able to convince them that the problems faced by small newspapers will be no problem as far as Urdu journals themselves are concerned and I said that I would see to it that there was no problem if only on the basis that it was an Urdu journal. If there is any difficulty you can tell me and I shall see that it is solved.

Oral Answers

News-Report Regarding sophisticated wireless Transmitters found in Madanpur Khadar in Mehrauli, Delhi.

*397. SHRI SAWAISINGH SISODIA: t SHRI MAHENDRA BAHADUR SINGH: SHRI PRAKASH MEHROTRA: SHRIMATI LAKSHMI KUMARI CHUNDAWAT:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government's atten tion has been drawn to a news report which appeared in the Times of India of 9th July, 1977 to the effect that two foreign made sophisticated wireless transmitters were found in Madanpur Khadar in Mehrauli (Delhi); and

(b) if so, what are the details in this regard?

THE MINISTER OF HOME AFFAIRS (SHRI CHARAN SINGH); (a) and (b) Two wireless equipments consisting of a short wave transmitter and a receiver were found in a field in village Madanpur Khadar on 8th July, 1977 when it was being plough-ed. The Equipment have been seized by the Police, and further enquiries

fThe question was actually asked on the floor of the House by Shri Sawaisingh Sisodia. regarding their technical assessment and the circumstances under which they came to be placed in this field are in progress.

श्री सवाई सिंह सिसोविया : श्रीमन्, यह जो विदेशी ग्राधुनिक वायरलेस ट्रांसमीटर मिले हैं, इनकी जांच के बाद, क्या गवर्नमेंट के सामने यह सूचना ग्राई है कि यह किस मुल्क के, किस फारेन कन्ट्री के बने हुए हैं और इसके सम्बन्ध में किन-किन व्यवितयों के खिलाफ कार्यवाही की जा रही है ग्रौर ग्रभी तक जो कार्यवाही की गई है उसके ग्रनुसार श्रीन दोषी पाया गया है ग्रौर उनके विरुद्ध क्या एक्शन लेने का शासन का विचार है ?

श्री चरण सिंह : सभापति महोदय, इस मामले की लहकीकात हो रही है। आर्मी सिगनल्स के पास, सिगनल कोर के पास ये दोनों इक्युपमेंट भेज दिये गये हैं, टांसमीटर भी ग्रौर रिसीवर भी । उन पर कोई इस तरह का एनग्रेविंग नहीं है, जिससे यह जाहिर होता हो कि यह किस मुल्क का बना है. इन्डीजीनस है या किसी दूसरे देश का बना हग्रा है । जो किसान इस खेत का मालिक है, वह ट्रेक्टर से खेत को जोत रहा था, तो उसका टेक्टर किसी चीज पर ग्रटका । उसने सोचा कि पत्थर कोई ग्रड़ा है। लेकिन जब खोदा गया तो दो बक्सों के अन्दर ये इक्यपमेंट पाये गये । पुलिस इसकी तहकीकात कर रही है । गवनमेंट इसको एक मामली बात नहीं समझती है । इसलिये इसके बाबत जितना हो सकता है, पूरी तत्परता के साथ ग्रौर जितना भी विशेष ज्ञान हमारे स्नाफिसरों के डिसपोजल पर है, उसका प्रयोग करके तहकीकात की जा रही है। ग्रभी तक हम किसी नतीजे पर नहीं पहुंच पाये हैं।

श्री सवाई सिंह सिसोदिया : जिस हाल में ये चीजें पाई गई हैं उनको प्रथम दृष्टि से देखने से क्या ऐसा कोई ग्रन्मान लगता है कि

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ये चालू हालत में थे या नहीं थे। ये कितने पुराने हैं, उनकी क्या स्थिति है ? प्रथम दृष्टि से, प्रीमिया फेसी केस किस तरह का आपको मालूम हआ है ?

श्रो चरग सिंह : समापति महोदय, इस बारे में कुछ भी कहता मुझ्किल है । यह बात जरूर है कि वह पूरी तरड से फिटेड थे और ऐसा लगता है कि वर्किंग कन्डीशन में थे । एक्सेसरीज भो और रिपेयर्स का और सामान भी, जो कि ट्रांसमीटर और रिसीवर को चलाने के लिये जरूरी होता है, वह छोटे छोटे दो बक्सों पर एक बड़े बक्स के अन्दर रखा हुआ था । लेकिन वाकई क्या वह बर्किंग आईर में थे, यह नहीं कहा जा सकता है ।

Reorganisation of the CBI

*398. SHRI BIPINPAL DAS:f SHRI VITHAL GADGIL; SHRI MULKA GOVINDA REDDY: SHRI DEVENDRA NATH DWIVEDI:

Will the Minister of HOME AFFAIRS be pleased to state whether there is any proposal under Government's consideration to reorganize and restructure the Central Bureau of Investigation?

THE MINISTER OF HOME AFFAIRS (SHRI CHARAN SINGH): A number of additional posts have been sanctioned recently with a view to strengthening the ;' C.B.I. Such other measures, by way of its reorganisation and further augmentation of its resources, as are considered necessary from time to time will continue to be taken in order to make the C.B.I. an effective instrument for combating corruption, and to enable it to cope with the pressures of work and the demands for its services.

MR. CHAIRMAN: The question Hour is over.

tThe question was actually asked on the floor of the House by Shri Bipinpal Das.

SHORT NOTICE QUESTION AND .. ANSWER

Discontentment in BHEL over appointments

5. SHRI M. KADERSHAH: Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that some Directors were appointed in the Bharat Heavy Electricals Ltd., Bhopal superseding a number of senior officers during the period from June, 1P75 to January, 1977;

(b) whether it is also a fact that as a result thereof a General Manager in BHEL resigned his job; and

(c) whether Government propose to conduct an enquiry into the affairs of BHEL with a view to rectifying the injustice done in the matter of appointment of senior personnel in the undertakings?

THE MINISTER OF INDUSTRY (SHRI GEORGE FERNANDES): (a) No, Sir. Directors are appointed for entire BHEL and not for Bhopal unit alone.

(to) No, Sir.

(c) Does not arise.

SHRI M. KEDERSHAH: Sir, is it a fact that one Dr. Saran was appointed in BHEL on a contract basis? If so, what are his educational qualifications and what are the grounds on which his selection was made and what is his present charge in BHEL? I should also like to know whether it is also a fact that Mr. Balakrishnan and Mr. Padmanabhan, Senior Executives in BHEL, had to be shifted in order to accommodate Dr. Saran and finally superseded.

SHRI GEORGE FERNANDES; Sir, we have one Dr. H. N. Saran, who is now the Director of Engineering in BHEL. His appointment was made following a decision taken by the BHEL Board to have a new post of Director of Engineering. But the